

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-48/2017/543 /A

From :- Smti Jayashree Bora,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Biswajit Chakraborty,  
District & Sessions Judge,  
Nagaon.

Dated Guwahati, the 28<sup>th</sup> January, 2025.

Sub:- **Station leave.**

Ref:- Your letter No.DJN/580 dated 24.01.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, from the morning till the evening of 25.01.2025.** During your absence, Smti. Mili Hussain, Addl. District & Sessions Judge No.3, Nagaon and in his absence, the next senior most Judicial Officer will remain in charge of your Court and Office.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-48/2017/ 544 /A, dated , 28-01-2025**

Copy to:.

1. The Project Manager, Gauhati High Court.



**JT. REGISTRAR (VIGILANCE)**

